

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1)... 2010
CRLMP.NO(s). 15034

(From the judgement and order dated 18/06/1999 in CRLA
No.560/1993 of the HIGH COURT OF A.P. AT HYDERABAD)

DEVOVAR SURENDER Petitioner(s)

VERSUS

STATE OF A.P. Respondent(s)

(With CRL.M.P. No.15034/2010 for c/delay in filing SLP
and office report)

Date: 26/07/2010 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DALVEER BHANDARI
HON'BLE MR. JUSTICE DEEPAK VERMA

For Petitioner(s) Mr. A.T.M. Ranga Ramanujam, Sr. Adv.
Ms. Anu Gupta, Adv.
Mr. Shanti Kumar Jaisani, Adv.
Ms. Bhakti Pasrija, Adv.
Mr. Sanjeev Kumar Sharma, Adv.
Mr. D. Mahesh Babu, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Issue notice on the special leave petition as well
as on the application for condonation of delay.

(A.S. BISHT)
COURT MASTER

(NEERU BALA VIJ)
COURT MASTER